

NOTE

All the Advocates/Parties/Departments are requested to supply the Paper-books/Orders and any information regarding the cases mentioned in the list, within a period of one month to the concerned branches.

SD/-
(Rajan Nanda)
Registrar (Judicial)

Sheet3

Sr No.	Case No	Party name	Name of Counsel	Status on mozilla	Dealing Code
1	FAO 2558/2013	NEW INDIA ASSURANCE CO. LTD V/S VEENA DEVI & ANR	RAJESH K. SHARMA	ADMITTED	J-19
2	FAO 8398/2014	NEW INDIA ASSURANCE CO. LTD V/S DHARAMVEER SINGH & ANR	RAJESH K. SHARMA	ADMITTED	J-19
3	FAO 8485/2014	VED PARKASH & ANR V/S SURENDER SINGH DAHIYA & ANR	AMIT KUMAR GOYAL	ADMITTED	J-19